

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 4(ND)12
CA. NO.

CORAM:

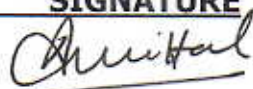
PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016**

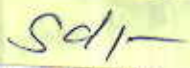
NAME OF THE COMPANY: M/s. Suhas Chakma V/s. M/s. South Asia Human Right
Documentation Centre Pvt. Ltd.

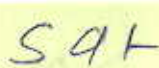
SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Abhijit Mittal.	Adv.	R.1,3,445	

ORDER

Learned counsel for the respondent is present. None for the petitioner. List on 28.09.2016 for the appearance of the petitioner.


(R.Varadharajan)
Member (Judicial)


(Mahesh Krishan Hanjura)
Member (Judicial)